

आयकर अपीलीय अधिकरण, 'सी' न्यायपीठ, चेन्नई
IN THE INCOME-TAX APPELLATE TRIBUNAL 'C' BENCH, CHENNAI
श्री एसएस विश्वनेत्र रवि, न्यायिक सदस्य एवं श्री एस.आर. रगुनाथा, लेखा सदस्य के समक्ष
Before Shri S.S. Viswanethra Ravi, Judicial Member &
Shri S.R. Raghunatha, Accountant Member

आयकर अपील सं./I.T.A. No.1436/Chny/2024

Sri Agathiar Arangar Sanmarga
Charitable Trust, 10/11, Valipalayam
1st Street, Tiruppur 641 601.

Vs. The Commissioner of Income Tax
(Exemption), Aayakar Bhawan –
Annexe Building, No. 121, Mahatma
Gandhi Road, Nungambakkam,
Chennai 600 034.

[PAN: ABCTS7235C]

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से / Appellant by : Ms.Sharren, Advocate
प्रत्यर्थी की ओर से/Respondent by : Shri R. Clement Ramesh Kumar, CIT
सुनवाई की तारीख/ Date of hearing : 22.07.2024
घोषणा की तारीख /Date of Pronouncement : 22.07.2024

आदेश /O R D E R

PER S.S. VISWANETHRA RAVI, JUDICIAL MEMBER:

This appeal filed by the assessee is directed against the order dated 16.03.2024 passed by the Id. Commissioner of Income Tax (Exemption), Chennai under section 80G of the Income Tax Act, 1961 ["Act" in short] and cancelling the provisional approval granted vide order dated 25.08.2022.

2. At the outset, by filing copy of acknowledgement receipt towards filing of fresh Application Form 10AB seeking approval/registration of the assessee Trust under section 80G of the Act in accordance with

the Central Board of Direct Taxes Circular No.07/24 dated 25.04.2024, the Id. AR Ms. Sharren, Advocate prayed for withdrawal of the appeal filed by the assessee trust against which, the Id. DR Shri R. Clement Ramesh Kumar, CIT has not opposed the submissions of the Id. AR. Accordingly, the appeal filed by the assessee trust is dismissed as withdrawn.

3. In the result, the appeal filed by the assessee is dismissed.

Order pronounced in the open Court on 22nd July, 2024 at Chennai.

Sd/-
(S.R. RAGHUNATHA)
ACCOUNTANT MEMBER

Sd/-
(S.S. VISWANETHRA RAVI)
JUDICIAL MEMBER

Chennai, Dated, 22.07.2024

Vm/-

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant,
2. प्रत्यर्थी/ Respondent,
3. आयकर आयुक्त/CIT, Chennai/Madurai/Coimbatore/Salem
4. विभागीय प्रतिनिधि/DR &
5. गार्ड फाईल/GF.